17 States and 1 Union Territory have been identified and categorized as Particularly Vulnerable Tribal Groups (PVTGs). Besides other schemes being implemented by this Ministry for the development of STs including PVTGs, this Ministry is exclusively implementing a Central Sector Scheme namely "Development of Particularly Vulnerable Tribal Groups" for overall development of Particularly Vulnerable Tribal Groups (PVTGs). Under the Scheme, State Governments submits Conservation-cum-Development (CCD) Plans on the basis of their requirement. The scheme is extremely flexible because it enables every State to focus on areas that they consider to be relevant to their PVTGs and their Socio-cultural environment including their identity and culture. 100% grants-in-aid are made available to States as per the provisions of the scheme.

(b) State Government of West Bengal had submitted their CCD Plan for the Twelfth Five Plan Period for the development of three PVTGs in West Bengal, namely Birhor, Lodhas and Totos. As per the CCD plan, the Totos living in Totopara, an isolated village of Madarihat Block in Jalpaiguri District, have a total of 314 families having a population of 1387. Funds are released to States based on the availability of funds in a particular financial year, proportionate to PVTG population of the State *vis-a-vis* PVTG population of the country, receipt of requisite documents etc. No individual PVTG-wise funds are released. During the year 2013-14 an amount of ₹ 13.00 crore was released to Government of West Bengal for development of 3 PVTGs including Totos in the Jalpaiguri district.

Spelling errors in SC/ST lists

†3182. DR. BHUSAN LAL JANGDE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether there are several Scheduled Castes/Scheduled Tribes in Chhattisgarh which have not been able to derive category benefits due to spelling/numerical errors; and

(b) whether the errors would be rectified to include Scheduled Tribes like Pathari, Pardhi, Saunra, Sanwraa, Sadra, Sahra, Bhuiyan, Bhuyya, Bhinya, Abujhmadia, Pahari Korwa, Bighiya, Rautiya, Sawariya, Kisan and Pardhan Paraghania and Scheduled Castes like Chik, Gada, Cheek, Mahra, Maahra, Audhelia, Adholia, Adhoria, Adhoulia, Sut Sarathi in the said list?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) The Government of Chhattisgarh has recommended for inclusion of tribes/Castes and modifications in the lists of Scheduled Castes and Scheduled Tribes.

(b) The details are as under:–

In the List of Scheduled Tribes:–

(i) Pathari as synonym of Pardhan.

(ii) Pardhi (removal of area restriction).

†Original notice of the question was received in Hindi.

(iii) Saunra as synonym of Sawar, Sawara.

(iv) Bhuiyan, Bhuyya as synonyms of Bharia Bhumia.

(v) Kisan as synonym of Nagesia, Nagasia.

(vi) Rautia

(vii) Parganiha, Pradhan as synonyms of Pardhan

In the List of Scheduled Castes:–

(i) Chik Ganda/Chik/Cheek as synonyms of Ganda, Gandi.

(ii) Mahra, Mahara as synonyms of Mahar, Mehar, Mehra.

(iii) Audhelia, Adholia, Adhoria, Adhoulia as synonyms of Audhelia.

(iv) Soot Sarathi as synonyms of Ghasi, Ghasia.

These proposals have been processed accordance with modalities approved by the Government of India on 15-6-1999 (further amended on 25-6-2002) for determining the claims for inclusion in, exclusion from and other modifications in the Orders specifying lists for Scheduled Castes and Scheduled Tribes. According to these modalities, only those proposals which have been recommended and justified by the concerned State Government/Union Territory Administration and concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) are to be considered for amendment of legislation.

The 'Abhuj Maria' and 'Hill Korwa' communities have been included in entry no. 16 and 27 respectively in the list of Chhattisgarh State, through 'The Constitution (Scheduled Tribes) Order (Amendment) Act, 2013 dated 18.09.2013.

Education level among tribals

†3183. SHRI VIJAY GOEL:

SHRI PRABHAT JHA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that despite constant assistance from Government the education level among tribals in the country is still low;

(b) if so, the reasons therefor and the details thereof;

(c) whether Government is contemplating to bring in comprehensive changes in ongoing programmes for spreading education among the tribal people in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) to (d) As per information furnished by the Ministry of Human Resource Development, the Sarva Shiksha Abhiyan (SSA),

†Original notice of the question was received in Hindi.